G.S.R. (E).- In exercise of the powers conferred by clause (b) of section 88 of the Finance (No. 2) Act, 2019 (23 of 2019), the Central Government hereby appoints the 1st day of January, 2020, as the date on which, the provisions of the said clause shall come into force.

[F. No. 524/18/2019- STO (TU)]

(L. Satya Srinivas)
JS (Customs)